- (b) if so, whether Government is still considering to take any step in this regard; and
 - (c) if so, the details thereof and by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) and (b) The Swachh Bharat Mission (Gramin) is being implemented in 636 districts, including 78 districts affected by Left Wing Extremism with a goal to accelerate rural sanitation coverage and achieving freedom from open defecation.

(c) Does not arise.

Allocation of funds under SBM

2255. SHRI RAJ BABBAR: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the funds allocated/released to various States and Union Territories under Swachh Bharat Mission (SBM) so far, after the Mission was launched;
- (b) the number of toilets constructed under Nirmal Bharat Abhiyan (NBA) in rural areas during the last three years and the current year, State and UT-wise;
- (c) whether Government proposes to invite Public Private Partnership (PPP) in sanitation sector in rural areas; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) Since Swachh Bharat Mission (Gramin) is a demand-driven scheme, no State/UT-wise allocation is made. However, State/UT-wise Central share released since the launch of SBM (G) *i.e.* 2.10.2014 is given in the Statement-I (See below).

- (b) State and UT-wise, the number of toilets constructed under Nirmal Bharat Abhiyan (NBA) in rural areas during the last three years and the current year is given in the Statement-II (See below).
 - (c) Yes, Sir.
- (d) The Ministry of Drinking Water and Sanitation has issued guidelines to facilitate the utilization of Corporate Social Responsibility (CSR) funds in rural sanitation activities. States can use these guidelines as a base to develop their own procedure to attract/receive and utilize CSR funds. Swachh Bharat Kosh has been set

up under the Ministry of Finance to attract contributions from corporates and other entities towards achievement of Swachh Bharat. The contribution to Swachh Bharat Kosh by the companies has also been covered under CSR under the Companies Act.

Statement-I
State/UT-wise Central share released from 2.10.2014 to 6.8.2015

(₹ in crore)

Sl. No.	State/UT	Central share released from
-		2.10.2014 to 6.8.2015
1	2	3
1.	Andhra Pradesh	159.01
2.	Arunachal Pradesh	16.58
3.	Assam	373.46
4.	Bihar	261.16
5.	Chhattisgarh	53.53
6.	D & N Haveli	0.00
7.	Goa	1.05
8.	Gujarat	165.89
9.	Haryana	35.46
10.	Himachal Pradesh	82.14
11.	Jammu and Kashmir	70.08
12.	Jharkhand	67.83
13.	Karnataka	420.30
14.	Kerala	42.47
15.	Madhya Pradesh	220.28
16.	Maharashtra	432.13
17.	Manipur	17.37
18.	Meghalaya	22.47
19.	Mizoram	3.32
20.	Nagaland	10.83
21.	Odisha	72.94
22.	Puducherry	2.00

116 Written Answers to		[RAJYA SABHA]	Unstarred Questions	
1	2		3	
23.	Punjab		9.15	
24.	Rajasthan		382.78	
25.	Sikkim		5.82	
26.	Tamil Nadu		240.03	
27.	Telangana		176.64	
28.	Tripura		66.04	
29.	Uttar Pradesh		771.44	
30.	Uttarakhand		79.64	
31.	West Bengal		468.20	
	Total		4759.97	

Statement-II

State/UT-wise Individual Household Latrines (IHHLs) constructed under NBA/SBM(G) during last three years and current year

S1.	States/UT	Individual household latrines constructed			
No.	_	2012-13	2013-14	2014-15	2015-16 (Upto
-					6.08.2015)
1	2	3	4	5	6
1.	Andhra Pradesh	195102	138721	216473	69696
2.	Arunachal Pradesh	5760	14433	12836	1684
3.	Assam	273240	160602	150688	113423
4.	Bihar	796699	161646	164710	59781
5.	Chhattisgarh	52045	67457	39858	31910
6.	Dadra and Nagar	0	0		
	Haveli				
7.	Goa	0	0	0	O
8.	Gujarat	171977	155268	333817	78713
9.	Haryana	62949	116426	109740	21549
10.	Himachal Pradesh	5183	9170	61159	21579
11.	Jammu and Kashmir	71900	70884	11179	5608
12.	Jharkhand	48500	76818	99266	32323

Written Answers to		[10 Augu	[10 August, 2015]		Unstarred Questions 117	
1	2	3	4	5	6	
13.	Karnataka	296429	505697	780608	125887	
14.	Kerala	5674	39601	34141	5250	
15.	Madhya Pradesh	558189	515583	526534	121996	
16.	Maharashtra	189306	559042	495412	135575	
17.	Manipur	43917	35442	28260	13656	
18.	Meghalaya	14406	29012	42002	7928	
19.	Mizoram	4967	4524	534	0	
20.	Nagaland	22149	20102	O	8495	
21.	Odisha	118318	33759	132463	198047	
22.	Puducherry	0	0	0	0	
23.	Punjab	57421	3912	9908	3107	
24.	Rajasthan	252800	266197	653274	350364	
25.	Sikkim	0	3443	3562	1059	
26.	Tamil Nadu	324216	313402	375116	35487	
27.	Telangana	189177	180682	132055	44919	
28.	Tripura	7035	6077	25475	5910	
29.	Uttar Pradesh	134873	789092	511818	223786	
30.	Uttarakhand	97815	91084	57500	16975	
31.	West Bengal	559115	608218	845468	551266	
	Total	4559162	4976294	5853856	2285973	

Allocation of funds under NRDWP

†2256. SHRI MAHENDRA SINGH MAHRA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of funds sanctioned for the States under the National Rural Drinking Water Programme during the year 2015-16, State-wise;
 - (b) whether the sanctioned amount has been provided to the States, so far,
- (c) if so, the details thereof, State-wise and if not, the reasons therefor, State-wise; and
 - (d) by when the total amount is likely to be provided to the States?

 $[\]dagger \mbox{Original notice}$ of the question was received in Hindi.